

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

Subject:- Transfers and Postings of Judicial Officers.

ORDER

No.: 252 of 2025/RG

Dated: 20.02.2025

In the interest of administration, the following transfer and postings of Judicial Officers are hereby ordered:-

District Judges

1. Shri Jaffer Hussain Beg, Principal District and Sessions Judge, Srinagar is transferred and posted as District Judge, Leave Reserve, Jammu vice Shri Mansoor Ahmad Lone.
2. Shri Tasleem Arief, Registrar Vigilance, High Court of J&K and Ladakh is transferred and posted as Principal District and Sessions Judge, Srinagar vice Shri Jaffer Hussain Beg.
3. Ms. Shazia Tabassum, Principal District and Sessions Judge, Kupwara is transferred and posted as Member Secretary, J&K Legal Services Authority vice Shri Amit Kumar Gupta.
4. Shri Rajinder Sapru, Registrar Rules, High Court of J&K and Ladakh is transferred and posted as Principal District and Sessions Judge, Rajouri vice Shri Rajiv Gupta.
5. Shri Naseer Ahmad Dar, Principal District and Sessions Judge, Pulwama is transferred and posted as Additional District and Sessions Judge, Baramulla vice Shri Pawan Kumar Sharma.
6. Shri Rajiv Gupta, Principal District and Sessions Judge, Rajouri is transferred and his services are placed at the disposal of Hon'ble the Chief Justice for his appointment as Registrar Vigilance, High Court of J&K and Ladakh vice Shri Tasleem Arief.
7. Shri Kamlesh Pandit, Additional District Judge (Bank Cases), Jammu is transferred and posted as Additional District and Sessions Judge, Udhampur vice Shri Dinesh Gupta.
8. Shri Sudhir Kumar, Presiding Officer, Fast Track Court, Jammu is transferred and posted as Principal District and Sessions Judge, Kishtwar vice Shri Manjit Singh Manhas.
9. Shri Manjit Singh Manhas, Principal District and Sessions Judge, Kishtwar is transferred and posted as Principal District and Sessions Judge, Kupwara vice Ms. Shazia Tabasum.
10. Shri Amarjeet Singh Langeh, 1st Additional District and Sessions Judge, Baramulla is transferred and posted as Presiding Officer, Fast Track Court, Jammu vice Shri Sudhir Kumar.
11. Shri Amit Kumar Gupta, Member Secretary, J&K Legal Services Authority is transferred and posted as Chairman, J&K Sales Tax Appellate Tribunal on deputation against the vacant post.



12. Shri Farooq Ahmad Bhat, Registrar Judicial, Srinagar is transferred and posted as Additional District and Sessions Judge, Srinagar vice Ms. Anjum Ara.
13. Shri Shabir Ahmad Malik, Principal District and Sessions Judge, Kargil is transferred and posted as Principal District and Sessions Judge, Pulwama vice Shri Naseer Ahmad Dar.
14. Shri Khurshid Ul Islam, 1st Additional District and Sessions Judge, Srinagar is transferred and his services are placed at the disposal of Hon'ble the Chief Justice for his appointment as Registrar Judicial, Srinagar vice Shri Farooq Ahmad Bhat.
15. Ms. Arti Mohan, Presiding Officer, Fast Track Court (POCSO), Srinagar is transferred and posted as Additional District Judge (Bank Cases), Jammu vice Shri Kamlesh Pandit.
16. Ms. Umi Kulsoom, Additional District and Sessions Judge, Handwara is transferred and posted as Presiding Officer, Fast Track Court (POCSO), Srinagar vice Ms. Arti Mohan.
17. Shri Pawan Kumar Sharma, Additional District and Sessions Judge, Baramulla is transferred and posted as Special Judge Anti Corruption (CBI Cases), Jammu against the vacant post.
18. Shri Iqbal Ahmad Masoodi, 3rd Additional District and Sessions Judge, Srinagar is transferred and posted as Presiding Officer Fast Track Court, Kupwara vice Shri Khem Raj.
19. Ms. Sudesh Sharma, Presiding Officer, Fast Track Court, Doda is transferred and posted as Additional District and Sessions Judge, Rajouri vice Shri Bashir Ahmad Munshi.
20. Ms. Spalzes Angmo, Member Secretary, Ladakh Legal Services Authority is transferred and posted as Principal District and Sessions Judge, Kargil vice Shri Shabir Ahmad Malik.
21. Shri Khem Raj, Presiding Officer, Fast Track Court, Kupwara is transferred and his services are placed at the disposal of Hon'ble the Chief Justice for his appointment as Registrar Rules, High Court of J&K and Ladakh vice Shri Rajinder Sapru.
22. Shri Dinesh Gupta, Additional District and Sessions Judge, Udhampur is transferred and posted as 3rd Additional District and Sessions Judge, Srinagar vice Shri Iqbal Ahmad Masoodi.
23. Shri Bashir Ahmad Munshi, Additional District and Sessions Judge, Rajouri is transferred and posted as Presiding Officer, Fast Track Court, Doda vice Ms. Sudesh Sharma.
24. Ms. Anjum Ara, Additional District and Sessions Judge, Srinagar is transferred and posted as 1st Additional District and Sessions Judge, Srinagar vice Shri Khurshid Ul Islam.
25. Shri Mansoor Ahmad Lone, District Judge, LRP is transferred and posted as Additional District and Sessions Judge, Handwara vice Ms. Umi Kulsoom.



Civil Judges (Senior Division)

1. Shri Mahmud Anwar Alnasir, Chief Judicial Magistrate, Kishtwar is transferred and posted as Sub Judge, Uri vice Ms. Fozia Paul.
2. Ms. Fozia Paul, Sub Judge, Uri is transferred and posted as Secretary DLSA, Anantnag vice Shri Muzamil Ahmad Wani.
3. Shri Jahangir Ahmad Bakshi, Chief Judicial Magistrate, Pulwama is transferred and his services are placed at the disposal of Hon'ble the Chief Justice for his appointment as Joint Registrar (Judicial/Protocol), Srinagar vice Shri Abdul Bari.
4. Shri Munish Kumar Manhas, Chief Judicial Magistrate, Kathua is transferred and posted as Chief Judicial Magistrate, Kishtwar vice Shri Mahmud Anwar Alnasir.
5. Shri Sajad Ur Rehman, City Judge, Srinagar is transferred and posted as Secretary DLSA, Srinagar vice Ms. Nusrat Ali Hakak.
6. Shri Abdul Bari, Joint Registrar (Judicial/Protocol), Srinagar is transferred and posted as City Judge, Srinagar vice Shri Sajad Ur Rehman.
7. Shri Ajay Kumar, Secretary DLSA, Udampur is transferred and posted as Chief Judicial Magistrate, Kathua vice Shri Munish Kumar Manhas.
8. Ms. Nusrat Ali Hakak, Secretary DLSA, Srinagar is transferred and posted as Secretary DLSA, Budgam against vacant post.
9. Shri Muzamil Ahmad Wani, Secretary DLSA, Anantnag is transferred and posted as Chief Judicial Magistrate, Pulwama vice Shri Jahangir Ahmed Bakshi.

The charge of the vacant Court/Secretary DLSA mentioned under Column (ii) below is assigned to the Presiding Officer of the Court/Secretary DLSA under Column (iii) in the table below:-

S. No. (i)	Name of the Court (ii)	Charge assigned to (iii)
1.	Member Secretary, Ladakh Legal Services Authority	Principal District and Sessions Judge, Leh
2.	1 st Additional District and Sessions Judge, Baramulla	Additional District and Sessions Judge, Baramulla
3.	Secretary DLSA, Udampur	Secretary DLSA, Jammu

Note:-

- i. The Officers sent on deputation shall report to the Registrar Judicial, High Court of J&K and Ladakh, Srinagar/Jammu till their deputation orders are received from Government.
- ii. The transferee Judges shall ensure that all matters pending for judgments/part heard, are completed and judgment/orders are pronounced in such matters before moving.
- iii. The transferee Officers shall hand over the charge to any other available Judicial Officer/ Revenue Officer.

By Order.



20.02.25
(Shahzad Azeem)
Registrar General
Dated: 20.02.2025

No.: 9183-9233/RG/GS

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
..... for information of their Lordships.

3. Secretary to Government, Department of Law, Justice and Parliamentary Affairs, Civil Secretariat, Jammu;
4. Registrar Vigilance, High Court of J&K and Ladakh, Jammu;
5. Director, J&K Judicial Academy, Jammu;
6. Registrar Rules, High Court of J&K and Ladakh, Jammu;
7. Registrar (I.T) Computers, High Court of J&K and Ladakh, Jammu;
8. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
9. All Principal District and Sessions Judges, UTs of J&K and Ladakh;
10. Joint Registrar (Judicial), High Court of J&K and Ladakh, Jammu/Srinagar;
11. CPC, e-Courts, High Court of J&K and Ladakh, Jammu;
12. Concerned Judicial Officers_____;
13. Director Finance, High Court of J&K and Ladakh, Jammu.
14. Accounts Officers of both the wings of the High Court
15. Incharge Statistical Section, High Court of J&K and Ladakh;
..... for information and necessary action
16. Incharge NIC, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court.
17. Incharge Library, High Court Wing Srinagar/Jammu for information and for keeping the record of the same.
18. Order File.


20.02.25.

Registrar General